## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017 M.A. No. 533/2017, 487/2017 & 480/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE PARTIES:

Urban Infrastructure Trustee Ltd.

V/s.

Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	. NAME	DESIGNATION	SIGNATURE
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## **ORDER**

## MA 533/2017, 487/2017 & 480/2017 in CP No. 69/I&BP/NCLT/MB/MAH/2017

The Counsel for the Applicant as well as the Respondent/s are present.

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)